

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

**Civil Contempt Application No. 40 of 2007 in
Original Application No. 334 of 1999**

Monday, this the 10th day of March, 2008

**Hon'ble Mr. A.K. Gaur, Member (J)
Hon'ble Mr. K.S. Menon, Member (A)**

A.P. Srivastava aged about 70 years son of Late Yadunath Prasad
retired Assistant Personnel Officer, Northern Railway, Allahabad,
r/o 307/165/7-Aazad Nagar, South Malaka, Allahabad.

Applicant

By Advocate Sri Sudama Ram

Versus

1. Shri V.N. Mathur, General Manager, Northern Railway,
Baroda House, New Delhi-1
2. Shri S.K. Chaudhary, Divisional Railway Manager, North
Central Railway, DRM's Office, Allahabad.

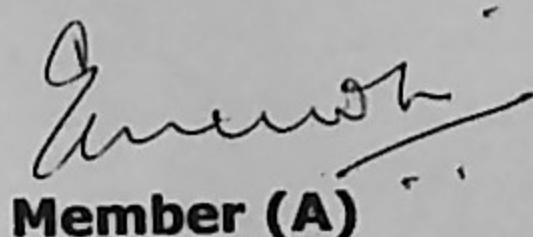
Respondents/Opposite Parties

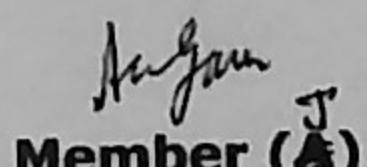
By Advocate Sri Anil Kumar Dwivedi

ORDER

By Hon'ble Mr. A.K. Gaur, J.M.

Learned counsel for the respondents submitted that the
Order passed by this Tribunal has already been complied with.
Sri Sudama Ram also agrees with the submission of learned
counsel for the respondents. However, Sri Sudama Ram
contended that the interest has not been paid to the applicant.
We are of the view that if the applicant has still grievance, he may
file fresh Original Application. Accordingly Contempt Petition is
dismissed and notices issued to the respondents are discharged.


Member (A)


Member (J)

/M.M/